NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 21.08.2019 **NOTICE**

Take notice that the matters adjourned vide notice dated 20.08.2019 will be listed in the Court of Chairperson as indicated below:

S. No.	Case No.	Name of the Parties	Original Date of Hearing	Next Date of Hearing
1.	Competition Appeal (AT) No. 05 of 2018	Karnataka Power Corporation Ltd. Vs. CCI &Anr.	20.08.2019	17.09.2019
2.	Competition App. (AT) No. 26 of 2018	Ghaziabad Development Authority Vs. Competition Commission of India with	20.08.2019	18.09.2019
3.	Compensation Application (AT) No. 01 of 2018	Sateyendra Singh &Anr. Vs. Ghaziabad Development Authority and Anr	20.08.2019	18.09.2019

Copy to: -

1. Notice Board By Order -sd/-2. Reception

3. Record File

4. Website: www.nclat.nic.in Registrar